

## **New Delhi Institute Of Management Studies Vs Shamaneshwaram & 2 Ors**

**Court:** National Consumer Disputes Redressal Commission

**Date of Decision:** July 23, 2024

**Acts Referred:** Consumer Protection Act, 1986 â€” Section 21(b)  
University Grants Commission Act, 1956 â€” Section 22

**Hon'ble Judges:** Dr. Inder Jit Singh, Presiding Member

**Bench:** Single Bench

**Advocate:** Dr. Bipin K Dwivedi, Ankit Aakash, Sunil Kumar

**Final Decision:** Dismissed

### **Judgement**